

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 108(ND)/2014
CA NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN
Hon'ble Member (J)

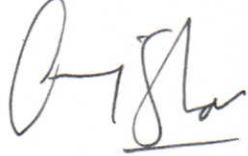
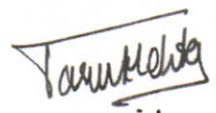
SH. S. K. MOHAPATRA
Hon'ble Member (T)

SPECIAL.
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2016

NAME OF THE COMPANY: M/s. Eden Park Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Ms. ANURADHA DUTT.	Adv.	} For Respondents	
2.	Mr. SIDHARTH AGGARWAL.	Adv.		
3.	Ms. DIVYA BHALLA.	Adv.		
4.	Mr. ANUT SHAH.	Adv.		
5.	Mr. Visender Granda,	Sr. Adv.	} For Petitioner	
6.	Mr. Girdipto Sarkar,	Sr. Adv.		
7.	Mr. Vipul Granda,	Adv.		
8.	Mr. Tarun Mehta,	Adv.		
9.	Ms Shelly Khanna,	Adv.		
Order				

Both sides are present.

Since it is a part heard matter before the Hon'ble Principal Bench, the same is
posted for further hearing on 30.11.2016 at request of the parties.

(R. VARADHARAJAN)
MEMBER (J)

(S.K. MOHAPATRA)
MEMBER (T)